

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

IA

91052/2008, 3844/2012, 15694/2012, 45549/2017, 41609/2018, 164773/2023,
in Petition(s) for Special Leave to Appeal (C) No(s). 29859/2008

GOSWAMI RADHESH LAL

Petitioner(s)

VERSUS

RADHA BALLABH GOSWAMI (DEAD) . & ORS.

Respondent(s)

(FOR [I A UNDER ORDER V RULE1(3) OF SCR, 2013] ON IA 45549/2017
IA No. 41609/2018 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 45549/2017 - I A UNDER ORDER V RULE1(3) OF SCR, 2013
IA No. 164773/2023 - SUBSTITUTED SERVICE)

Date : 01-12-2023 The matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DIPANKAR DATTA
[IN CHAMBER]

For Petitioner(s) Mr. Anil Kumar Mishra, AOR

For Respondent(s) Ms. Asha Gopalan Nair, AOR

Ms. Abha R. Sharma, AOR

Mr. Dr. Rajeev Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

Referring to the order dated 6.10.2023 passed by the Hon'ble Judge in-Chamber, learned counsel seeks and is granted a further week's time to verify the contents of IA No. 164773/2023 (application for substituted service by way of publication in respect of respondents 1 and 15).

(JATINDER KAUR)
P.S. to REGISTRAR

(NIDHI WASON)
COURT MASTER (NSH)